

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Nomination of Judicial Officers for attending workshop on: Expediting Trials of the cases which are falling under PC Act and Narcotic Drugs and Psychotropic Substance Act, 1985, Judicial Ethics and Behaviour.

ORDER

No: 73 of 2026 / RG Dated: 16-01-2026

The Judicial Officers, as per Annexure "A" to this order are hereby nominated for participating in the subject programme, which is scheduled to be held on 24th January, 2026 at J&K Judicial Academy, Janipur, Jammu.

The nominated Judicial officers shall report at the Academy, at 09:45 AM sharp on the scheduled date.

By Order.


(M.K. Sharma)
Registrar General

No: 3004 - 30 / RG / GS Dated: 16-01 - 2026

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
..... for information.
4. Director, J&K Judicial Academy, Jammu, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of Jammu Province/UT of Ladakh.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Chief Librarian, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.


Registrar General

Annexure-A

Workshop on: Expediting Trials of the cases which are falling under PC Act and Narcotic Drugs and Psychotropic Substance Act, 1985, Judicial Ethics and Behaviour
At
J&K Judicial Academy, Janipur, Jammu
On
24.01.2026
Judicial Officers of Jammu Province

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Sonia Gupta	Anti-Corruption, Jammu
2.	Jatinder Singh Jamwal	PDJ, Kathua
3.	Ritesh Kumar Dubey	Additional District & Sessions Judge, Jammu
4.	Balbir Lal	PDJ, Bhaderwah
5.	Ashwani Kumar Sharma	PDJ, Samba
6.	Amarjit Singh Langeh	Presiding Officer, Fast Track Court, Jammu
7.	Anoop Kumar Sharma	2nd Additional District and Sessions Judge, Jammu
8.	Yashpal Sharma	Additional District and Sessions Judge, Udhampur
9.	Amit Sharma	Additional Judge Family Court, Jammu
10.	Arti Mohan	Additional District Judge (Bank cases), Jammu
11.	Pawan Kumar Sharma	Special Judge Anti-Corruption(CBI Cases), Jammu
12.	Sudesh Sharma	Additional District and Sessions Judge, Rajouri
13.	Khem Raj	Presiding Officer MACT, Jammu on deputation
14.	Parvaiz Iqbal	Special Judge, NDPS, Jammu
15.	Archana Charak	Addl. District & Sessions Judge, Doda
16.	Manoj Parihar	Presiding Officer, Labour and Industrial Tribunal on deputation
17.	Bashir Ahmad Munshi	Presiding Officer, Fast Track Court, Doda
18.	Madan Lal	3rd Additional District & Sessions Judge TADA/POTA, Jammu
19.	Sushil Singh	Additional District and Sessions Judge, Poonch